

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/541/ (IB)/2017

NAME OF THE PETITIONER(S)

: L &T FINANCE LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING COMPANY INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Russa Stanton

Courter pos

<u>ORDER</u>

Counsel for Petitioner present and submitted the arguments. Counsel for Respondent absent. The **Registry** is directed to issue short notice to the Respondent. Counsel for Petitioner is also directed to send a private notice to the Respondent by way of speed post and file a proof of effecting service thereon with an affidavit on the next date of hearing. He is further directed to propose the name of IRP within seven days. Put up on **10.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL) X